Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH, ALLAHABAD

Allahabad, this the 02nd day of **April**, 2019

Present:

Hon'ble Ms. Ajanta Dayalan, Member-A Hon'ble Mr. Rakesh Sagar Jain, Member-J

Original Application No.330/00751/2007

R.A. TripathiApplicant.

VERSUS

Union of India and ors. Respondents.

Advocate for the applicant :None

Advocate for the respondents :Shri A.K. Srivastava

ORDER

By Hon'ble Ms. Ajanta Dayalan, Member-A:

List revised. None present for the applicant. Shri Sunil proxy counsel for Shri A.K. Srivastava, counsel for the respondents is present.

2. It is observed that even on earlier listed date i.e. on 04.03.2019, no one was present on behalf of the applicant. It appears that the applicant has lost interest in pursuing the matter. Accordingly, the OA is dismissed in default and for non prosecution.

Member-J Member-A

RKM/